

13

**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF NCT OF DELHI
(PARLIAMENT CELL)**

**Room No.38, Punarvas Bhawan,
I.P. Estate, New Delhi-110002**

No. F/PC/AQC-109/D-109


dated: 03.8.2018

To,

The Dy. Secretary (Question Cell)
Delhi Legislative Assembly, Delhi-54

Subject:- Providing reply in r/o Un-Starred question no. 109 dated
07/08/2018.

Please find enclosed herewith **100 copies** of reply of Un-Starred
question no. 109 raised by Sh. Girish Soni , MLA, duly approved by the
Competent Authority.


Deputy. Director(PC)
Phone No. 23378559

Copy to:-

Director(DPI) along with **150 copies**.

दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र दिल्ली
पुनर्वास भवन आई.पी.इस्टेट नई दिल्ली-2

अतारांकित प्रश्न संख्या: 109

दिनांक: 07-08-2018

प्रश्नकर्ता का नाम: श्री गिरीश सोनी, विधायक, मादीपुर विधानसभा

प्रश्न	उत्तर
(क) शिवाजी कॉलेज के सामने वली खाली पड़ी जमीन किस विभाग के स्वामित्व है;	(क) यह जमीन दिल्ली शहरी आश्रय सुधार बोर्ड के स्वामित्व में है।
(ख) क्या यह सत्य है कि इसे विभिन्न संस्थओं को किराये पर दिया गया है;	(ख) जी हाँ। इस भूमि के व्यावसायिक उपयोग के लिए आवंटन होने तक अस्थायी तौर पर राजस्व प्राप्ति के लिए ई टेन्डर द्वारा विभिन्न संस्थाओं को किराए पर दिया गया है।
(ग) इस जमीन पर सरकार कि भविष्य में क्या योजना है; और	(ग) यह भूमि व्यावसायिक प्लॉटों के लिए है।
(घ) इस भूमि के क्षेत्रफल का विवरण मानचित्र सहित उपलब्ध करायें?	(घ) इस भूमि का क्षेत्रफल 226000 sqm है। मानचित्र संलग्न है।

उप निदेशक (संसद कक्ष)

उप सचिव (प्र.शाखा) दिल्ली विधानसभा, दिल्ली सरकार

109
D-100

NO.	DESCRIPTION	QTY	UNIT	PRICE	TOTAL
1
2
3
4
5
6
7
8
9
10
11
12
13
14
15
16
17
18
19
20
21
22
23
24
25
26
27
28
29
30
31
32
33
34
35
36
37
38
39
40
41
42
43
44
45
46
47
48
49
50
51
52
53
54
55
56
57
58
59
60
61
62
63
64
65
66
67
68
69
70
71
72
73
74
75
76
77
78
79
80
81
82
83
84
85
86
87
88
89
90
91
92
93
94
95
96
97
98
99
100

THIS PLAN SHOWS THE LAYOUT OF THE BUILDING AS APPROVED BY THE BOARD OF SUPERVISORS ON APRIL 15, 1953. THE PLAN IS SUBJECT TO THE APPROVAL OF THE BOARD OF SUPERVISORS AND THE CITY ENGINEER. THE PLAN IS SUBJECT TO THE APPROVAL OF THE BOARD OF SUPERVISORS AND THE CITY ENGINEER. THE PLAN IS SUBJECT TO THE APPROVAL OF THE BOARD OF SUPERVISORS AND THE CITY ENGINEER.

GENERAL NOTES:
 1. ALL DIMENSIONS ARE IN FEET AND INCHES.
 2. ALL WALLS ARE 12" THICK UNLESS OTHERWISE NOTED.
 3. ALL DOORS ARE 36" WIDE UNLESS OTHERWISE NOTED.
 4. ALL WINDOWS ARE 48" WIDE UNLESS OTHERWISE NOTED.
 5. ALL CEILING HEIGHTS ARE 10' UNLESS OTHERWISE NOTED.
 6. ALL FLOOR FINISHES ARE AS NOTED.
 7. ALL WALL FINISHES ARE AS NOTED.
 8. ALL CEILING FINISHES ARE AS NOTED.
 9. ALL MECHANICAL EQUIPMENT IS TO BE INSTALLED AS NOTED.
 10. ALL ELECTRICAL WIRING IS TO BE INSTALLED AS NOTED.

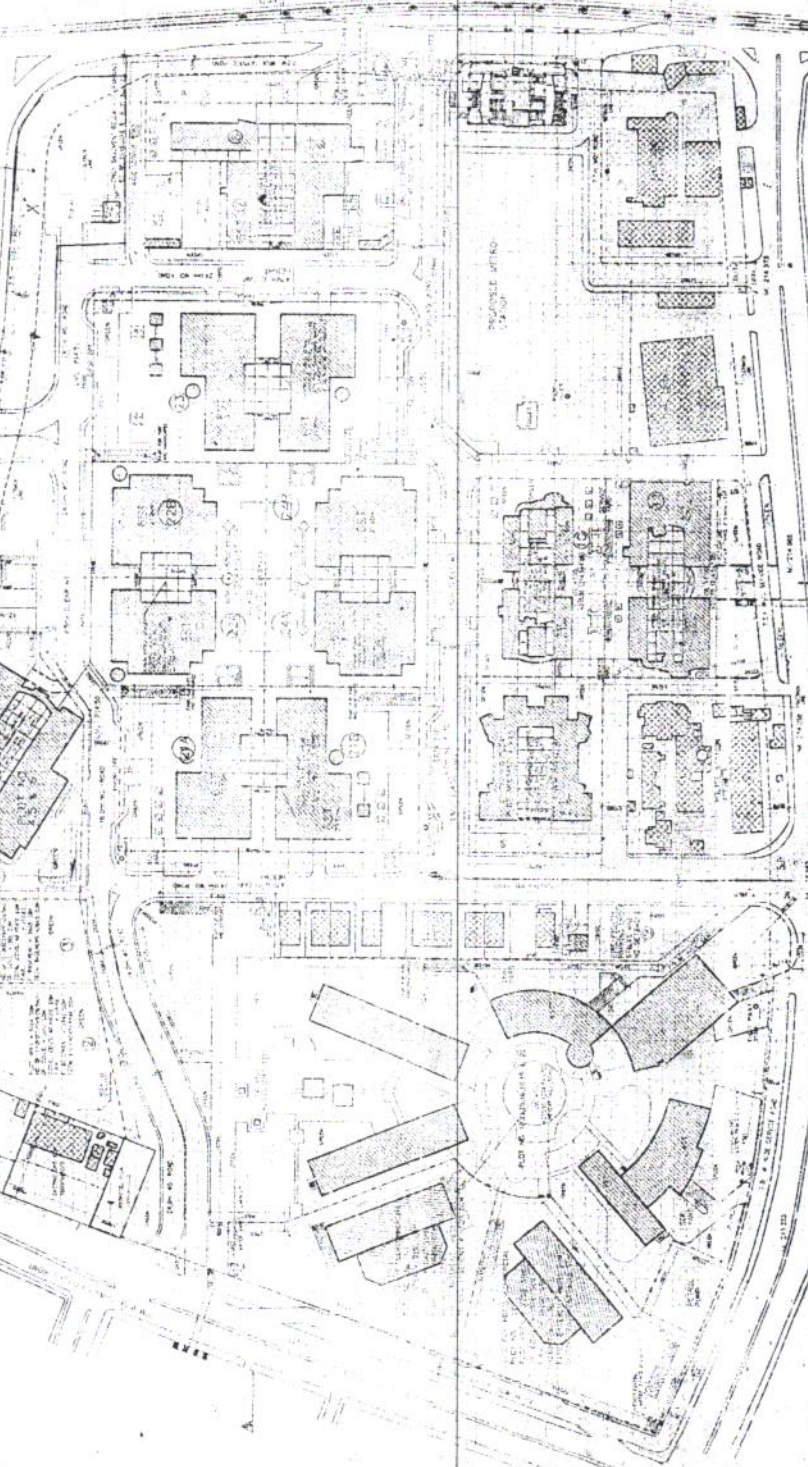
LEGEND:
 - WALLS
 - DOORS
 - WINDOWS
 - CEILING
 - FLOOR
 - MECHANICAL EQUIPMENT
 - ELECTRICAL WIRING

PREPARED BY:
 ARCHITECTS BUREAU
 1000 MARKET STREET
 SAN FRANCISCO, CALIF.

DATE: APRIL 15, 1953
 SCALE: AS SHOWN

APPROVED BY:
 BOARD OF SUPERVISORS
 CITY ENGINEER

PROJECT: [Illegible]
 LOCATION: [Illegible]



ARCHITECTS BUREAU
 1000 MARKET STREET
 SAN FRANCISCO, CALIF.

DISPENSE CENTER

NO. 100

DATE: APRIL 15, 1953

SCALE: AS SHOWN

PROJECT: [Illegible]
 LOCATION: [Illegible]